ADVERTISEMENT UNDER REGULATION 18(7) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED.

FRONTIER INFORMATICS LIMITED

Registered Office: Plot Nos. 31 (part) & 32, 3rd Floor, Tower-A, Ramky Selenium Financial District Nanakramguda, Hyderabad – 500 032, Telangana, India; **Tel:** 040-23007456; **Email:** frontier@fitlindia.com; **Website:** www.fitlindia.com;
CORPORATE IDENTITY NUMBER: L72200TG1986PLC006644

This Advertisement is being issued by Saffron Capital Advisors Private Limited **("Manager to the Offer")**, on behalf of Mr. Ramarao Atchuta Mullapudi **("Acquirer")** and Ms. Harika Vardhani Mullapudi **("Person acting in concert / PAC")** pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto **("SEBI (SAST) Regulations")** in respect of the open offer to acquire shares of the Frontier Informatics Limited **("Target Company") ("Offer")**. The Detailed Public Statement **("DPS")** with respect to the aforementioned offer was published on September 13, 2019 in Financial Express (English Daily), Jansatta (Hindi Daily), Mumbai Lakshdeep (Marathi Daily) and Surya (Telugu Regional Daily where the Registered Office of the Company is situated). Subsequently, a corrigendum to the DPS was published on Friday, November 08, 2019 **("Corrigendum")** in the same newspapers in which the DPS was published.

The shareholders of the Target Company are requested to kindly note the following:

1. Offer Price is ₹ **3.50** (Rupees Three and Paise Fifty Only) per Equity Share. There has been no upward revision in the Offer Price.
2. Committee of Independent Directors (hereinafter referred to as **"IDC"**) of the Target Company has recommended that the Offer is fair and reasonable and in line with the SEBI (SAST) Regulations. Further, IDC is of the view that the Offer Price is in line with the parameters prescribed by SEBI in the SEBI (SAST) Regulations. The IDC's recommendation was published on Thursday, November 07, 2019 in the same newspapers in which the DPS was published.
3. The Offer is not a competing offer in terms of Regulation 20 of SEBI (SAST) Regulations.
4. The Letter of Offer **("LoF")** with respect to the Offer, dated November 02, 2019, was dispatched on Wednesday, November 06, 2019 to all the Eligible Shareholders of the Target Company holding Equity Shares as on the Identified Date, Wednesday, October 30, 2019.
5. Public Shareholders are required to refer to the Section titled "Procedure for Acceptance and Settlement of the Offer" at page 35 of the LoF in relation to interalia the procedure for tendering their Equity Shares in the Open Offer and are required to adhere to and follow the procedure outlined therein.
6. A copy of the LoF will also be available on SEBI's website (www.sebi.gov.in).
7. Instructions for Public Shareholders:

i. **In case of Equity Shares held in physical form:** As per the proviso to Regulation 40(1) of the SEBI (LODR) Regulations (as amended by the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Fourth Amendment) Regulations, 2018), effective from April 01, 2019, requests for effecting transfer of securities shall not be processed unless the securities are held in the dematerialized form with a depository. Since the Tendering Period of the Offer opens only after April 01, 2019, **THE PUBLIC SHAREHOLDERS DESIROUS OF TENDERING THEIR EQUITY SHARES HELD IN PHYSICAL FORM CAN DO SO ONLY AFTER THE SHARES ARE DEMATERIALIZED AND ARE ADVISED TO APPROACH THE CONCERNED DEPOSITORY PARTICIPANT TO HAVE THEIR EQUITY SHARES DEMATERIALIZED.**

ii. **In case of Equity Shares held in dematerialized form:** An Eligible person may participate in the Offer by approaching their broker/selling member and tender shares in the open offer as per the procedure as mentioned in the LoF along with other details. **The Public Shareholders holding Shares in Demat mode are not required to fill any Form of Acceptance-cum-Acknowledgement.**

8. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer was submitted to SEBI on September 20, 2019. The observations received from SEBI by way of their letter no. SEBI/ HO/CFD/DCR1/OW/P/2019/28430 dated October 25, 2019 in terms of Regulation 16(4) of the SEBI (SAST) Regulations have been suitably incorporated in the LoF.
9. There have been no other material changes in relation to the Offer, since the date of public announcement, save as otherwise disclosed in the DPS and Corrigendum.
10. To the best of the knowledge of the Acquirer and PAC, there are no other statutory approvals required by the Acquirer and PAC to complete the Offer.
11. **Revised Schedule of Activities:**

Activity	Original Schedule (Day and Date)	Revised Schedule (Day and Date)
Issuance of Public Announcement (PA)	Thursday, September 05,2019	Thursday, September 05, 2019
Publication of DPS in the newspapers	Friday, September 13, 2019	Friday, September 13, 2019
Filing of the draft letter of offer with SEBI	Friday, September 20, 2019	Friday, September 20, 2019
Last date for a competitive bid	Monday, October 07, 2019	Monday, October 07, 2019
Last date for SEBI observations on draft letter of offer (in the event SEBI has not sought clarifications or additional information from the Manager to the Offer)	Tuesday, October 15, 2019	Friday, October 25, 2019
Identified Date*	Thursday, October 17, 2019	Wednesday, October 30, 2019
Last date by which Letter of Offer duly incorporating SEBI's comments to the Draft Letter of Offer, is required to be dispatched to shareholders	Thursday, October 24, 2019	Wednesday, November 06, 2019
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation on the Open Offer to the Public Shareholders	Wednesday, October 30, 2019	Monday, November 11, 2019
Last date for upward revision of the Offer price/ Offer size	Thursday, October 31, 2019	Wednesday, November 13, 2019
Last date of publication of the Open Offer opening public announcement, announcing the schedule of activities of this Open Offer, status of statutory and other approvals, if any, and procedure for tendering acceptances	Thursday, October 31, 2019	Wednesday, November 13, 2019
Date of commencement of Tendering Period (Offer Opening Date)	Friday, November 01, 2019	Thursday, November 14, 2019
Date of Expiry of Tendering Period (Offer Closing Date)	Friday, November 15, 2019	Wednesday, November 27, 2019
Date by which all requirements including payment of consideration, rejection/acceptance and return of Shares to the Public Shareholders of the Target Company whose Shares have been rejected in this Open Offer	Friday, November 29, 2019`	Wednesday, December 11, 2019
Last date for issue of post-offer advertisement	Friday, December 06, 2019	Wednesday, December 18, 2019

**Identified Date is only for the purpose of determining the Public Shareholders of the Target Company as on such date to whom the Letter of Offer shall be posted. It is clarified that all the Public shareholders (registered or unregistered) who own the Offer Shares are eligible to participate in the Open Offer at any time before the closure of the Tendering Period.*

Capitalized terms used but not defined in this Advertisement shall have the same meanings assigned to such terms in the Public Announcement and/or DPS and/or LoF and/or Corrigendum. The Acquirer and PAC accepts full responsibility for the information contained in this Advertisement and also for the obligations of the Acquirer as laid down in SEBI (SAST) Regulations. This Advertisement will also be available on SEBI's website at www.sebi.gov.in

Issued by the Manager to the Offer on behalf of the Acquirer and PAC

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Saffron Capital Advisors Private Limited
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605, Sixth Floor, Centre Point, J .B. Nagar, Andheri (East), Mumbai - 400 059, Maharashtra, India **Tel. No.:** +91 22 4082 0906, **Fax No.:** +91 22 4082 0999
Email id: openoffers@saffronadvisor.com; **Website:** www.saffronadvisor.com; **Investor grievance:** investorgrievance@saffronadvisor.com
SEBI Registration Number: INM000011211; **Validity of Registration:** Permanent; **Contact Person:** Varsha Gandhi

Place: Hyderabad

Date: November 08, 2019

Size 16 x 28_cm_Saturday, November 09, 2019